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SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART VII Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE

The annual subscription to the *Government Gazette* is at the following rates payable in advance:—

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- (ii) A copy of Supplement including Supplement (A) can be supplied at Re. 0-8-0 without postage and Re. 0-9-0 with postage.
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RATES OF ADVERTISEMENTS IN PART VII

	Rs.	a.	p.
Full page per issue	20 0 0
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Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications intended for publication in *The Orissa Gazette* should reach the Publisher's Office not later than 4 P.M. on the preceding Wednesday and all advertisements, educational notices, results of examinations, etc., must reach the Publisher's Office by 12 noon on Monday to ensure appearance in that week's Gazette.

S. H. KHAN
Publisher, *The Orissa Gazette*

NOTICE

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are available for sale in the Book Depot of the Government Press, Cuttack, at the following rates:—

	Price
	Rs. a. p.
Annual subscription without postage	11 0 0
Annual subscription with postage	15 0 0
Price of single copy of Proceedings	0 4 0
Price of single copy of Indices	0 4 0

S. H. KHAN
Superintendent
Government Press and Publication

WANTED

Applications are invited for the following permanent posts in the ministerial establishment in the Office of the Superintending Engineer, Western Circle, to function from the 1st April 1945:—

I. Correspondence Branch

- (1) One Head Assistant—Rs. 120—8—160
- (2) One First Assistant—Rs. 75—5—100
- (3) Two Upper Division Clerks—Rs. 60—2—70
- (4) Nine Lower Division Clerks—Rs. 30—2—50—E. B.—1—60.
- (5) One Despatcher—Rs. 30
- (6) One Record-Supplier—Rs. 20

II. Drawing Branch

- (1) One Head Estimator—Rs. 85—5—125
- (2) One Estimator (Second grade)—Rs. 70—3—100
- (3) Two Draftsmen—Rs. 50—2—70

III. Menial Establishment

- One Daftry
- Three Office Peons } Rs. 10—1/5—12—E. B.—1/5—14.
- Two Orderly Peons }
- One Jamadar Orderly—Rs. 14—1/3—16

2. In addition, they will draw dearness allowance or war allowance, as the case may be, according to the sanctioned scale.

3. Qualifications required—

I. (1) Must have experience in the working and management of a Public Works Department Circle Office and must be acquainted with Public Works Department code rules and regulations.

(2) Preference will be given to Public Works Department Head Clerks having knowledge of Public Works Department code rules and regulations.

(3) Preference will be given to Lower Division Clerks in Public Works Department with experience in Accounts, Buildings and Irrigation works.

(4) Matriculates with good speed in typewriting. Men with office experience will be preferred.

(5) and (6) Matriculates with office experience will be preferred.

II. (1) Must have thorough experience in Estimating and Drawing work of a Public Works Department Division or Circle Office.

(2) and (3) Preference will be given to C. E. S. passed candidates with good knowledge in Estimating and Drawing.

III. Young men with good physique and active habits possessing a little knowledge of English are required. A knowledge of cycling is essential. Past experience useful.

4. Age should not exceed 25 years on the 1st April 1945 except in the case of candidates who are already in permanent Government service. Preference will be given to natives of or persons who are domiciled in Orissa.

5. Applications in candidates' own handwriting with copies of testimonials stating past experience, etc., must reach the Chief Engineer, Orissa, on or before the 25th January 1945.

BRIJ NARAYAN

Chief Engineer, Public Works Department, Orissa

CUTTACK
The 9th January 1945

NOTICE OF SALE
NOTIFICATION A

Notice is hereby given under sections 6 and 13, Act XI of 1859, that the undermentioned estates and shares of estate in the district of Balasore will be put up for sale at the office of Collector of that district on the 19th February 1945 at 12 A.M. for arrears of revenue and other demands which by law are realizable as arrears of land revenue :—

Tauzi No.	Name of mahal and pargana	Sadr jama of the whole estate	Whether the whole estate is to be sold	If only a share is to be sold, specification of such share or shares	Names of proprietors of properties to be sold	If only a share is to be sold, the Sadr jama of such share	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
3562	Havipur, Ph. Killia Amabatta.	Rs. a. p. 923 0 0	Whole	Nil	Lalmohan Das	Nil	Rs. a. p. 230 0 0	Rs. a. p. Nil
3885	Brajasundarpur, Ph. Ankura.	4,240 0 0	Share	4 annas share in the estate	Radhamohan Jew Thakur, marfat Aparna Dabya, wife of Sricharan Padhi and others.	1,060 0 0	Nil	320 0 0
37	Tq. Narayanpur, Ph. Adarupia.	1,089 0 0	Whole	Nil	Sri Raghunath Jew Thakur, marfat Chy. Krushna Prasad Senth Mohapatra.	Nil	439 0 0	Nil
578	Sabang, Ph. Balikhand..	3,965 0 0	Do.	Nil	Mohasay Ganesh Prasad Roy and another.	Nil	1,482 0 0	Nil
3814	Harekrishnapur, Ph. Balikhand.	709 0 0	Do.	Nil	Chy. Sitkanta Mohapatra	Nil	136 9 0	Nil
4126	Surendrapur, Ph. Balikhand.	1,540 0 0	Do.	Nil	Surendra Nath Misra and another.	Nil	534 7 0	Nil
4127	Raghunathpur, Ph. Raghunathpur.	1,307 0 0	Do.	Nil	Chy. Raghunath Nisanka Mohapatra and others.	Nil	1,307 0 0	Nil
922	Tq. Radhashyampur, Ph. Banchhas.	5,537 0 0	Do.	Nil	Samanta Radhaprasanna Das.	Nil	1,599 0 0	Nil
924	Mobarakpur, Ph. Banchhas.	9,945 14 5	Do.	Nil	Panchanan Kumar Deb Mandel and others.	Nil	2,472 13 9	Nil
3826	Radhaprasadpur, Ph. Radhaprasadpur.	2,819 0 0	Do.	Nil	Samanta Radhaprasad Das alias Baisnab Charan Das.	Nil	570 11 6	Nil
3965	Purnachandrapur, Ph. Banchhas.	5,350 0 0	Do.	Nil	Chy. Purna Chandra Das Prabaraj Bidyadhar Bhyan Mohapatra and others.	Nil	2,675 0 0	Nil
4745	Mobarakpur-Bimbadhar, Ph. Banchhas.	538 11 9	Do.	Nil	Bimbadhar Das Patnaik and another.	Nil	95 0 0	Nil
668	Baharda Tq., Ph. Basta Habelli.	677 0 0	Do.	Nil	Ghanashyam Mohapatra and others.	Nil	77 11 8	Nil
387	Nadigan, Ph. Bayang	2,658 0 0	Do.	Nil	Kanungo Chy. Brundaban Chandra Harichandan Roy Mohapatra.	Nil	1,822 15 0	Nil

1553	Tq. Radhanagar, Ph. Radhanagar.	Ph.	1,028 0 0	Do.	Nil	Nil	510 12 0	Nil	Nil
985	Tq. Birabarpur, Ph. Bhera.	Ph.	773 4 3	Do.	Nil	386 10 2	Nil	Nil	Nil
163A	Braja Jamsuli (Kt. Tq. Jamsuli), Ph. Daradachor.	Tq.	753 8 9	Do.	Nil	276 12 4	Nil	Nil	Nil
237	Tq. Shyampur, Ph. Dhannagar.	Ph.	6,931 0 0	Share	16 annas share in mauzas Azamatpur, Anaharpur, Baturigan, Brahmapur, Dhannagar, Dakhinbar, Dolgobindpur, Dubal, Gariali, Ichhada-Mazafarpur, Joynagar, Jhardiba, Kasati, Kharij-Kanua, Krushnadaspur, Kusuma, Mankoria, Nachhipur, Naguan, Padinarayanpur, Paharpur, Sampoi, Sathagan, Seripur and Talapada.	4,677 1 2	Nil	2,485 3 1	Nil
1568	Kt. Tq. Garpada, Ph. Garpada.	Ph.	573 0 8	Whole	Nil	226 8 4	Nil	Nil	Nil
1623A	Ma. Chandanpur, etc., Ph. Kaima.	etc.	602 3 4	Do.	Nil	301 1 7	Nil	Nil	Nil
661	Tq. Gobindapur, Ph. Kundi.	Ph.	963 0 0	Do.	Nil	109 0 0	Nil	Nil	Nil
1709	Kt. Tq. Gobindapur, Ph. Kundi.	Ph.	544 0 0	Do.	Nil	172 0 0	Nil	Nil	Nil
912	Killa Shyamsundarpur, Ph. Kudai.	Ph.	726 0 0	Do.	Nil	327 0 0	Nil	Nil	Nil
665	Jamalpur Tq., Ph. Mulidachor.	Ph.	1,333 0 0	Share	Re. 0-8-6 in the estate	708 2 6	Nil	353 13 3	Nil
1	Tq. Randia, Ph. Randiargada.	Ph.	5,254 8 6	Whole	Nil	2,626 10 3	Nil	Nil	Nil
4503	Ganipur-Baidyanath, Ph. Remuna Habelli.	Ph.	827 14 5	Do.	Nil	137 4 9	Nil	Nil	Nil
805	Ratai Kt. Tappa, Ph. Satmalang.	Ph.	521 0 0	Do.	Nil	781 0 0	Nil	Nil	Nil
806	Narayanpur Tappa, Ph. Satmalang.	Ph.	1,404 3 3	Share	8 annas share in the estate	702 1 7	Nil	351 1 6	Nil
809/R	Chhanna Tappa, Ph. Satmalang.	Ph.	672 0 0	Do.	13a. 4p. share in the estate	551 10 8	Nil	55 2 7	Nil
5092	Talapada, Tq. Braja-kumar, Ph. Senant.	Tq.	551 7 4	Whole	Nil	249 15 9	Nil	Nil	Nil
1368/1	Bishnupur, Ph. Saha-bandar.	Ph.	6,172 0 0	Share	8 annas in the estate	3,086 0 0	Nil	3,685 0 0	Nil
137	Radhanagar, Ph. Suso	Ph.	3,207 0 0	Whole	Nil	1,000 0 0	Nil	Nil	Nil
145/B	Areikana, Ph. Suso	Ph.	939 0 0	Do.	Nil	116 8 0	Nil	Nil	Nil

Tauzi No.	Name of mahal and pargana	Sadr jama of the whole estate	Whether the whole estate is to be sold	If only a share is to be sold, specification of such share or shares	Names of proprietors of properties to be sold	If only a share is to be sold, the Sadr jama of such share	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
150/R	Purusondha Tappa, Ph. Soso.	Rs. a. p. 4,055 0 0	Share	4 annas in mauzas Balikana, Barahat-Trilochanpur, Chakrapadhi, Ghanagar, Gopinathpur, Joysinghpur, Narajpur, Rajnagar-Mangalpor, Tajpur, Tutapara, Mundoli, Aria, Kalapahad, Kuarda, Padi, Barbarchikayan, Bisalkana, Nirmalpur, Purusondha, Raintira, Routarapur, Mahantipara, Patpur, Bahadulpur, Barabarangia, Bant, Balagar, Chainpur, Badigar, Jirna, Panpadi and Salakania.	Bholeswar Das Bairiganjan Bhyan Mohapatra.	1,013 8 9	Nil	Rs. a. p. 34 13 3
150/2	Purusondha Tappa, Ph. Soso.	4,055 0 0	Do.	12 annas share in Balikana, Barahat-Trilochanpur, Chakrapadhi, Ghanagar, Gopinathpur, Joysinghpur, Narajpur, Rajnagar-Mangalpor, Tajpur, Tutapara, Mundoli, Aria, Kalapahara, Kuarda, Padi, Barbarchikayan, Bisalkana, Nirmalpor, Purusondha, Raintira, Routarapur, Mahantipara and Patpur.	Nityananda Das Mohapatra.	2,539 0 0	Nil	279 11 0
152/2	Nami Ma., Ph. Soso	1,389 0 0	Do.	6a. 1p. 9kt. 14b. share in the estate	Jobun Nisa Bibi, wife of Mohammad Abdul Hai.	531 10 11	Nil	265 10 11
1289	Thaila Kt. Tq., Ph. Soso	656 13 8	Whole	Nil	Narayana Sahu and others	Nil	327 14 10	Nil
1657/2	Tappa Purusondha Kt. Tappa, Ph. Soso.	1,619 7 11	Share	6 annas in the estate	Nakshatramali Dei, wife of Brajakeshore Mohapatra.	607 4 11	Nil	303 7 6
824	Tq. Nayapura, Ph. Talsabanga.	559 14 11	Whole	Nil	Jamila Khatun Bibi, wife of Shaikh Enamulla, and others.	Nil	120 0 4	Nil

All other shares than that specified in column 5 will be exempted from sale.

BALASORE: 8th January 1945

R. S. OJHA
Collector, Balasore
[3-2-26-1-1945]

THE ELLIOTT PRIZE FOR SCIENTIFIC RESEARCH
FOR 1945-49

Calcutta, 11th January 1945

In accordance with the Government of Bengal, General Department, revised notification No. 112-T. Edn., dated the 5th May 1917, published in Part I, page 667 of the *Calcutta Gazette*, 1917, the Elliott Prize for Scientific Research for 1945 will be awarded to the author of the best original essays giving the results of original research or investigation made by the candidate in Chemistry and published during the years 1941-44 inclusive.

In accordance with the notification cited above, the Elliott Prize for Scientific Research for 1946 will be awarded to the author of the best original essays giving the results of original research or investigation made by the candidate in Physics and published during the years 1942-45 inclusive.

Any native of Bengal, Bihar or Orissa or any Anglo-Indian or domiciled European, residing in Bengal, Bihar or Orissa, may compete for the prize.

The essays of competitors must be sent in so as to reach the President of the Royal Asiatic Society of Bengal, c/o the General Secretary, 1, Park Street, Calcutta, by the end of June of this year. Author's reprints must be submitted and not manuscripts. The prize will be awarded to the best competitor and be conferred publicly at the Annual General Meeting of the Royal Asiatic Society of Bengal in February 1946.

Preference will be given to researches leading to discoveries likely to develop the industrial resources of Bengal, Bihar or Orissa.

The value of the prize will not be less than Rs. 210. In the event of no essay being deemed of sufficient merit, no prize will be awarded.

The prizes for the next four years will be allotted as follows:—

- 1946—Physics
- 1947—Geology and Biology (including Pathology and Physiology).
- 1948—Mathematics
- 1949—Chemistry

All essays submitted must have been published during the four calendar years immediately preceding that for which the prize is given.

S. P. MOOKERJEE

President, Royal Asiatic Society of Bengal

R. B. PAL

Vice-Chancellor, Calcutta University

K. ZACHARIAH

Director of Public Instruction, Bengal

[3-2-26-1-1945]

OFFICE OF THE REGISTRAR, ORISSA NURSES AND
MIDWIVES COUNCIL

Notice of election to be held under clause (v) of sub-section (2) of section 3 of the Orissa Nurses and Midwives Registration Act, 1938 (Orissa Act VII of 1938)

Whereas under clause (v) of sub-section (2) of section 3 of the Orissa Nurses and Midwives Registration Act, 1938 (Orissa Act VII of 1938), the Provincial Government have appointed the Registrar, Orissa Nurses and Midwives Council, to be the Returning Officer for the purpose of an election under clause (v) of sub-section (2) of section 3 of the Act, the said Returning Officer is empowered under the rules framed by Government for conducting the election under the Act, to notify in the *Orissa Gazette* an electoral roll of women medical practitioners enrolled in the register maintained under the Orissa Medical Regulation, 1936, who possess any of the medical qualifications included in the schedule appended to the said Regulation, and to appoint and notify the dates and also the time and places for the various stages of the election.

In accordance with the above rules all women medical practitioners whose names are included in the electoral roll and who are qualified to vote are hereby called upon to elect one member on or before the 13th April 1945.

1. Any person whose name is included in the electoral roll may be nominated as a candidate for election under clause (v) of sub-section (2) of section 3 of the Orissa Nurses and Midwives Registration Act, 1938. Such nomination shall be made by means of a nomination paper which will be supplied by the Returning Officer to any elector who may apply for the same. Each nomination paper shall be subscribed by two electors as proposer and seconder provided that no elector shall subscribe more than one nomination paper than one:

Provided also that if more than one nomination paper

first received by the Returning Officer shall, if otherwise in order, be held to be valid, and if more than one nomination paper signed by the same elector be received simultaneously by the Returning Officer, all of such nomination shall be held to be invalid.

2. (a) Nomination papers which are not received by the Returning Officer at his office before 12 noon of the 19th February 1945 shall be rejected.

(b) The scrutiny of nomination papers of candidates by the Returning Officer shall be made at the office of the Director of Health and Inspector-General of Prisons, Kathuri Hostel Buildings, Cuttack, at 12 noon on the 20th February 1945.

3. Every candidate and her proposer and seconder may attend the office of the Returning Officer on the date and at the hour specified in rule 2 (b) and the Returning Officer shall allow them to examine the nomination papers of all candidates which have been received by him as aforesaid.

(a) The Returning Officer may, either of his own motion or on objection made, decide all questions which may arise as to the validity of any nomination and his decision on any such question shall be final.

(b) If only one candidate is duly nominated the Returning Officer shall forthwith declare such candidate to be elected.

4. If the number of duly nominated candidates exceeds one, the Returning Officer shall publish their names and addresses in the *Orissa Gazette* on or before the 2nd March 1945 and shall send by registered post to each elector a voting paper duly signed by him on or before the 13th March 1945:

Provided that such a voting paper shall also be supplied to any such elector on her applying to the Returning Officer for the same at any time before the date appointed for the counting of vote and that no election shall be invalid by reason of the non-receipt by an elector of her voting paper.

5. Any duly nominated candidate may withdraw her candidature by sending to the Returning Officer a written and signed withdrawal not later than 14 clear days before the date appointed for the scrutiny and counting of votes and it shall not be permissible to her subsequently to cancel such withdrawal. On receiving notice of such withdrawal the Returning Officer shall publish the fact of such withdrawal in the *Orissa Gazette*.

6. Every elector desirous of recording her vote shall send her voting paper by registered post to the Returning Officer after recording her vote thereon in the manner prescribed therein:

Provided that voting papers which are not received by the Returning Officer before 12 noon on 12th April 1945 will be rejected.

7. (1) The Returning Officer shall attend at the said place (Office of the Director of Health and Inspector-General of Prisons, Orissa) at 12 noon on the 13th April 1945 for the purpose of counting of votes.

(2) Every candidate may be present in person or may send a representative duly authorised by her in writing to watch the process of counting.

(3) The Returning Officer shall show the voting papers, if requested, but not the counterfoils, to the candidates or their representatives.

(4) If any objection is made to any voting paper on the ground that it does not comply with the instructions therein or to the rejection by the Returning Officer of a voting paper, it shall be decided at once by the Returning Officer, whose decision shall be final.

8. When the counting of votes has been completed, the Returning Officer shall forthwith declare the candidate whom the largest number of votes has been given to be elected.

9. When any equality of votes is found to exist between any candidates and the addition of a vote will entitle any of the candidate to be declared elected, the determination of the person to whom such one additional vote shall be deemed to have been given shall be made by lot to be drawn in the presence of the Returning Officer and in such manner as he may determine.

10. The Provincial Government may, of their own motion or on objection made, declare any election to the Council to be void on account of corrupt practice or any other sufficient cause and may call on the electorate to make a fresh election. The decision of the Provincial Government under this rule shall be final.

11. The decision of the Provincial Government on any question that may arise as to the intention, construction

ELECTORAL ROLL

List of persons qualified to vote under clause (v) of sub-section (2) of section 3 of the Orissa Nurses and Midwives Registration Act, 1938

Serial Number	Name	Qualification	Address	Remarks
1	2	3	4	5
1	Achey Oommen ..	L. M. P. (Madras), 1923 ..	Sub-Assistant Surgeon, Baptist Mission Hospital, Berhampur, Ganjam.	
2	Alice Muriel Fellows ..	M. R. C. S. (Eng.) 1918, L. R. C. P. (Lond.) 1918, M. D. (Lond.) 1922.	Missionary, Christian Training College, Mangalabag, Cuttack.	
3	Adhikari, Subhamani ..	H. A. (Orissa Medical School, Cuttack) 1906.	Private Practitioner, Peyton Sahi, Cuttack.	
4	Alderson Esther Violate ..	M. B., B.Ch., B. A. O., (Dubl. Uni.) 1916.	Medical Practitioner, Koraput	
5	Alley Susan Joymoni ..	Lic. (Ludhiana Medical School) 1914.	Maternity Supervisor in charge, Child Welfare Centre, Tinkonia Bagicha, Cuttack.	
6	Annie D'Cruz ..	Lady Apothecary (Madras) 1914.	C/o Surgeon General, Madras	
7	Bai, Jhingu ..	H. A. (Andhra Medical School)	Private Practitioner, Sambalpur	
8	Baptist Althea Mary ..	L. M. P. (Orissa) 1944 ..	C/o Officer Commanding I. M. H., Alipur.	
9	Bose, Bina ..	L. M. P. (B. & O.) 1942 ..	C/o Jitendranath Dutt, Mangalabag, Cuttack.	
10	Braganza Mary ..	L. M. F. (Bengal) 1932 ..	Lady Doctor Government Headquarters Hospital, Berhampur.	
11	Brown, Anila ..	L. M. P. (B. & O.) 1940 ..	Lady Doctor Government Headquarters Hospital, Balasore.	
12	Chowdhury, Maya ..	L. M. F. (Bengal) 1937 ..	C/o Civil Surgeon, Balasore	
13	Cheriyar Mary Pallathu ..	M. B., B. S. (Madras) 1935 ..	Lady Assistant Surgeon, K. E. M. Hospital, Wardha, C. P.	
14	Das, Alice Alokeshi ..	L. M. P. (Cambell Medical School) 1906.	Private Practitioner, Elo Nibas, Peytonsahi, Cuttack.	
15	Das, Binodini ..	L. M. P. (B. & O.) 1938 ..	Government Hospital, Chatrapur, Ganjam.	
16	Das, Minnie Nathaniel ..	L. M. P. (B. & O.) 1942 ..	Lady Doctor, Government Headquarters Hospital, Koraput.	
17	Dei, Binapani ..	M.B., B.S. (Punjab) 1936 ..	Lady Doctor, Government Headquarters Hospital, Puri.	
18	Devi, G. Subhadra ..	L. M. P. (Orissa) 1943 ..	V. & P. O. Avidi, via. Kothapada, East Godavari district.	
19	Devi, Lakshmi Kantam Etakota.	L. M. P. (B. & O.) 1938 ..	C/o Civil Surgeon, Balasore	
20	Devi, Srirama ..	L. M. P. (Orissa) 1944 ..	Lady Doctor, Government Hospital, Parlakimedi, Ganjam.	
21	Dhan, Bella ..	L. M. P. (Orissa) 1942 ..	S. P. G. Mission Hospital, Ranchi.	
22	Dutta, Binapani ..	L. M. P. (B. & O.) 1942 ..	Santi Kutir, Thakurbari Road, Jamshedpur.	
23	George, Thankamma ..	L. M. P. (Madras) 1934 ..	Health Visitor, Maternity and Child Welfare Centre, Berhampur, Ganjam.	
24	Ghosh, Leila Saruja ..	M.B., Ch.B. (U. Albert) D.P.A. (Camb.) 1923.	Superintendent, Medical Aid to Women and Children, Orissa.	
25	Green, Muriel Rigden ..	M.B., Ch.B. (U. Bir.) 1941 ..	Medical Superintendent, Baptist Mission Hospital, Berhampur, Ganjam.	
26	Gregory Helen ..	M. B., Ch. B. (Edn.) 1921, D.T.M. & H. (Lond.) 1921.	Medical Superintendent, Baptist Mission Hospital, Berhampur (on leave).	
27	Jena, Hemalata ..	L.M.P. (B. & O.) 1938 ..	Lady Doctor, Subdivisional Hospital, Bargarh, Sambalpur.	
28	Mohanty, Ellen ..	L.M.P. (B. & O.) 1935 ..	Government Headquarters Hospital, Sambalpur.	
29	Mary, Anjilivelil mamen ..	L.M.P. (Madras) 1939 ..	Sub-Assistant Surgeon, Baptist Mission Hospital, Berhampur, Ganjam.	
30	Nag, Malti ..	L.M.P. (Bengal) 1941 ..	L. F. Hospital, Rayaghada, Koraput.	
31	Nadam Mayer Wardhamba ..	L.M.P. (Orissa Medical School) 1915.	C/o. D. P. Misra, Esq., Retired Deputy Magistrate, Sambalpur.	
32	Oommen Annamma ..	L.M.P. (Madras) 1935 ..	Baptist Mission Hospital, Berhampur, Ganjam.	
33	Pandit Saraju (Miss) ..	M.B., B.S. (Bombay) 1931..	Director, Maternity and Child Welfare Bureau, Now Delhi.	

Serial number	Name	Qualification	Address	Remarks
1	2	3	4	5
34	Pillai, Saraswati ..	L.M.P. (Orissa), 1943 ..	C/o. Mrs. Meenamall "Ramasram", 3, Thirumalai Pillai Road (Mambalam), Thyagarayanagar; P. O. Thyagarayanagar; Madras.	
35	Puri, Amiya Prava ..	L.M.P. (Bihar and Orissa), 1941.	Lady Doctor, General Hospital, Cuttack.	
36	Sahu, Ascharya Kumari ..	L.M.P. (Orissa), 1942 ..	Lady Doctor, Russelkonda, Ganjam.	
37	Sahu, Santa Kumari ..	L.M.P. (Bihar and Orissa), 1936.	Government Hospital, Angul, Cuttack.	
38	Sahu, Saibalini ..	L.M.P. (Bihar and Orissa), 1939.	Sundergarh, Gangpur State	
39	Samuels, Una Veronika ..	L.M.P. (Bihar and Orissa), 1918.	C/o Mr. U. P. Samuels, Orissa Secreteriat, Cuttack.	
40	Santamal, E. A. ..	L.M.P. (Madras), 1920 ..	Lady Sub-Assistant Surgeon, Ghosa Hospital, Jeypore, Koraput.	
41	Tharinama Bhottiprolu ..	L.M.P. (Bihar and Orissa), 1941.	C/o Sri G. V. Subarao, B.A., B.Ed., Headmaster, B. M. School, Gurundi, Ganjam.	
42	Thomas Stanley Ferguson ..	M.B., B.S. (Lon.) 1936, M.R.C.S. (Eng.) L.R.C.P. (Lon.), 1936.	Medical Officer, Baptist Mission Hospital, G. Udayagiri, Ganjam.	
43	Thomas Sarah, T. ..	M.B., B.S. (Madras), 1939 ..	Lady Doctor, Cuttack General Hospital	
44	Timpany Dorothy Elizabeth	L.M.S. (M.Co.P.E.I.), 1939 ..	Baptist Mission Hospital, Berhampur, Ganjam.	
45	Wilkins Honor Elizabeth Cooper.	M.B., B.S. (Lon.), 1930, M.D. (Lon.), 1935.	Moorshead Memorial Hospital, G. Udayagiri, Ganjam.	

I certify that all persons whose names are entered in the above roll are qualified to vote under clause (v) sub-section (2) of section 3 of the Orissa Nurses and Midwives Registration Act, 1938.

R. K. PATTNAIK

Returning Officer

(Registrar, Orissa Nurses and Midwives Council)

CUTTACK

The 10th January 1945

NOTICE

Sealed tenders on plain papers will be received up to 3-30 P.M. on Friday, the 26th January 1945 by the undersigned for the work of Improvements to the Main Municipal Road in Cuttack town (widening only tarred portion which is existing) at a cost of Rs. 1,21,000.

All other informations will be available in the office of the undersigned during office hours on working days.

M. N. BHUYAN

Executive Engineer

Southern Division

[2-1-26-1-1945]

CUTTACK

The 16th January 1945

NOTICE

Sealed tenders on plain papers will be received up to 3-30 P.M. on Friday, the 19th January 1945, by the undersigned for the work—Improvements to the weak points in Kuakhai Right Embankment at 4th mile near Mancheswar and 10th mile 2nd qr. near Basuaghai at a cost of Rs. 4,134 and Rs. 2,757, respectively.

All other informations will be available in the office of the undersigned during office hours on working days.

M. N. BHUYAN

Executive Engineer

Southern Division

[2-2-19-1-1945]

CUTTACK

The 6th January 1945

IN THE COURT OF THE DISTRICT JUDGE, GANJAM-
PURI, AT BERHAMPUR
MIS. CASE 52/44(I.P. 1/44)

Abdulla Khan, Engine-driver of Khurda Road—*Petitioner*
versus

Nadir Khan and others—*Respondents (Creditors)*

Whereas the abovenamed petitioner has applied to this Court, by a petition, dated the 5th December 1944, to be declared an insolvent under the Provincial Insolvency Act (V of 1920), the Court has fixed the 10th day of February 1945 for hearing of the aforesaid petition and the examination of the debtor. Anybody interested in the matter may attend in person or by a duly instructed pleader on the date fixed.

Dated this 8th day of January 1945.

BERHAMPUR

The 9th January 1945

C. C. COARI
District Judge

WANTED

For the office of the Provincial Malaria Officer, Orissa, an Insect Collector on a fixed pay of 20 plus usual dearness allowance under the rules.

Qualification—Must have read up to Matric class.

Applications stating age, educational qualification, home district and nationality, etc., with copies of testimonials will be received by the Malaria Officer, Orissa, Cuttack, up to the 20th January 1945.

Preference will be given to natives of or persons who are domiciled in the Province of Orissa.

A. MAJID

*Personal Assistant to the Director of
Health and Inspector-General of
Prisons, Orissa*

CUTTACK

The 8th January 1945

WANTED

An Anglo-Indian nursing sister for the Cuttack General Hospital. Must hold diploma in general nursing. Pay Rs. 180—3—210 with a nursing allowance of Rs. 25 per mensem and free furnished quarters. Service on contract basis terminable on one month's notice on either side.

Applications stating age, permanent residence, whether married or unmarried and the present occupation, if any, should be submitted to the undersigned accompanied by copies of certificates, testimonials and the registration certificate with a recent photograph on or before the 31st January 1945. Preference will be given to those who have got experience in hospital work.

A. N. CHOPRA. LT.-COL., I.M.S.,

CUTTACK

The 10th January 1945

*Director of Health and Inspector-
General of Prisons, Orissa*

WANTED

A qualified Nurse temporarily for the Government Headquarters Hospital, Puri, on a scale of pay of Rs. 50—5—70 plus usual dearness allowance with free quarters. Applications, with original diploma and testimonials, will be received by the undersigned up to the 30th January 1945. The selected candidate will be required to join at once.

PURI

The 13th January 1945

K. N. MISRA
Civil Surgeon
[2—1—26-1-1945]

NOTICE

Sealed tenders on plain paper to be eventually drawn in P.W.D. Form No. F2 will be received up to 3 P.M. on the 30th January 1945 by the undersigned for the work "Construction of Fire Station at Puri". The approximate amount of the estimate is Rs. 16,500.

All other informations can be obtained in the office of the undersigned on office days.

PURI

The 15th January 1945

T. RAGHUNADH RAO
Assistant Engineer, A.R.P.
[2—1—26-1-1945]

NOTICE

An examination of Motor Launch Drivers will be held at the Orissa School of Engineering, Cuttack, on the 26th February 1945 from 7 A.M. under notification No. 3619-VI-S2-Com., dated the 8th October 1935, from the Government of Bihar and Orissa.

(1) A candidate who desires to appear at the examination shall fill up an application in Form A at the Workshop of the Orissa School of Engineering, Cuttack and deliver the same to the Superintendent of the said office not later than the date immediately preceding the date of examination.

(2) Every application shall be accompanied by a fee of Rs. 4 and testimonials of services of the applicant.

(3) A candidate shall not be admitted to the examination unless—

(a) he has attained the age of 21 years on the date of examination,

(b) he has served—

(i) for 18 months in the engine room of a steamer or motor vessel of which six months must have been served as a serang, tindal or greaser in a motor vessel, or

(ii) for at least 1 year in an engineering workshop at the making or repairing of engines and at least 6 months as a serang, tindal or greaser in the engine room of a motor vessel.

S. C. DUTT

CUTTACK

The 5th January 1945

*Workshop Superintendent
Orissa School of Engineering*